

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 108 of 2013

Dated : 3rd September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**Gujarat Energy Transmission Corporation Ltd. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Counsel for the Respondent (s): Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R.1

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Appellant in respect of Issue No.1.

Post for further hearing on **26.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js